

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/102/2016-Estt/1508

Dated Shillong, 22nd December, 2016

N O T I C E

REFERENCE: **Advertisement No.HCM.II/98/2015/1673 dated 11th June, 2015 (for the post of Assistant Protocol Officer)**

This is for general information of all concerned that the written examination, for recruitment to the post of Assistant Protocol Officer will be held on 11th February, 2017 (Saturday) from 10:00 am to 12:00 pm at Government Girls Higher Secondary School, Shillong.

Call letters to the eligible applicants for appearance in the written examination have been despatched by Registered Post. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letters by post, he may take a print out of the draft call letter relating to his roll number and paste a passport size photograph and bring the same for permission to appear in the written examination.

By Order,


REGISTRAR GENERAL

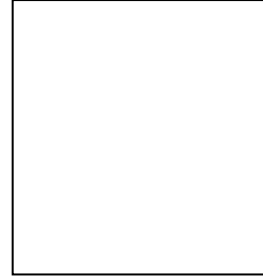
THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/102/2016-Estt/1509

Dated, Shillong 22nd December 2016

To,

Roll No: _____



Subject: Recruitment for the post of Assistant Protocol Officer
(Advertisement No.HCM.II/98/2015/1673 dated 11th
June, 2015)

Sir/ Madam,

Against your application for the post of Assistant Protocol Officer, please be informed that you are called for the written examination to be held on 11th February, 2017(Saturday) from 10:00 am to 12:00 pm at Government Girls Higher Secondary School, Shillong.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the examination.

No candidate will be allowed to sit in the examination without the call letter.

No TA/DA will be paid by the High Court for appearing in the examination.

Yours faithfully,

REGISTRAR GENERAL